

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 233 of 2014 and 266 of 2014**

**Dated : 14<sup>th</sup> July, 2015**

**In the matter of:**

**Appeal No. 233 of 2014**

**Sasan Power Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Shashank Manish  
Mr. Surya Kant

Counsel for the Respondent(s) : None

**Appeal No. 266 of 2014**

**Lahmeyer International (I) Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : None  
Counsel for the Respondent(s) : None

**ORDER**

Bench did not assemble today.

Matter is posted for further hearing on **27<sup>th</sup> August, 2015.**

**Court Master**

rkt